UNSTARRED QUESTION NO:1486
ANSWERED ON:21.07.2014
NATIONAL E GOVERNANCE PLAN
Laguri Smt. Sakuntala;Solanki Dr. Kirit Premjibhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

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(a) whether the Government has received any requests from various State Governments for setting up of Common Service Centres and e-District Mission Mode projects under National e-Governance Plan in their States;

(b) if so, the details thereof, State-wise including Gujarat and Odisha; and

(c) the action taken/being taken by the Government in this regard?

Answer

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a): Yes, Sir.

(b): The Common Services Centres (CSCs) and e-District Mission Mode Projects (MMPs) under National e-Governance Plan (NeGP) were approved by Government of India. Accordingly, guidelines were issued for implementation of these MMPs. The DPRs/proposals were submitted by all states/UTs and approved by the Department of Electronics & Information Technology (DeitY). The details of approved outlay for states/UTs for e-District and CSC projects are as follows:

S. No	State/UT	e-District Total Approved Outlay (In Rs crore)	No. of Districts	CSC Total Out Outlay (In Rs crore)	No. of CSCs Planned Approved
1	Andaman & Nicobar	11.94	3	1.879	45
2	Andhra Pradesh	61.44	13	19.41	4,687
3	Telangana		10		
4	Arunachal Pradesh	43.56	17	6.84	200
5	Assam	66.48	27	117.84	4,375
6	Bihar	88.43	38	87.67	8,463
7	Chandigarh	7.09	1	0.06	13
8	Chhattisgarh	61.54	27	15.62	3,385
9	D & N Haveli	7.36	1	0.18	4
10	Daman & Diu	9.61	2	0.06	12
11	Delhi	32.13	11	0.00	135
12	Goa	9.88	2	0.02	160
13	Gujarat	86.71	33	0.98	13,685
14	Haryana	52.39	21	1.55	1159
15	Himachal Pradesh	23.62	12	8.35	3366
16	Jammu & Kashmir	60.38	22	40.72	1109
17	Jharkhand	60.32	24	61.44	4562
18	Karnataka	79.61	30	77.92	5713
19	Kerala	34.28	14	3.60	2200
20	Lakshadweep	6.86	1	0.36	18
21	Madhya Pradesh	118.05	51	15.23	9232
22	Maharashtra	71.13	35	14.54	34400
23	Manipur	24.61	9	13.92	399
24	Meghalaya	28.55	11	0.32	225
25	Mizoram	19.24	8	2.16	136
26	Nagaland	33.03	11	7.15	220
27	Odisha	71.55	30	38.16	8558
28	Puducherry	12.06	4	0.37	66
29	Punjab	53.68	22	33.49	2112
30	Rajasthan	79.13	33	54.02	7665
31	Sikkim	11.54	4	2.73	45
32	Tamil Nadu	68.91	32	0.86	5440
33	Tripura	18.12	8	4.91	145
34	Uttar Pradesh	173.98	75	12.67	18645
35	Uttarakhand	32.45	13	12.31	2804
36	West Bengal	40.73	20	54.89	6797

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Total   1660.40  675  712.23  150180
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(c): Following actions have been taken /being taken by the Department of Electronics & Information Technology in this regard:

Issuance of Project guidelines to facilitate project implementation

Issuance of template for Detailed Project Report (DPR)/ Proposal to be submitted by the state/UT

Appraisal of DPRs/ Proposals;

Release of funds based on defined project milestones

Issuance of Advisories / Guidelines

Issuance of Model RFP for selection of System Integrator (SI) / Service Centre Agency (SCA)

Periodic Project Review Meetings /Trainings/ Workshops;